

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

122. . C.P. 291/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: PSL Corrosion Control Services Limited
VS
The Registrar of Companies Goa.

Appearance

For Petitioner : None Appeared.

For Respondent : ROC, GOA

SECTION 441 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

None appeared on behalf of the petitioner, ROC Goa appeared through V.C.
In the interest of justice, list this matter on **03.09.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)